

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2023

Subject : Petition for review of the order dated 17.4.2023 in Petition No. 698/GT/2020 (Truing-up of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the 2014-19 tariff period).

Petitioner : GRIDCO Limited

Respondents : NTPC and 16 others

Date of Hearing : **5.7.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajkumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO

Record of Proceedings

During the hearing, the learned counsel for the Review Petitioner circulated note for arguments and pointed out that there is an error apparent on the face of order dated 17.4.2023, limited to the extent of '*Computation of interest on working capital on the basis of 'as received' data of GCV of coal for the months of January 2014, February, 2014 and March, 2014 submitted by NTPC.*

2. The Commission, after hearing the learned counsel for the Review Petitioner, directed as under:

(a) Admit. Issue notice.

(b) The Respondents to file their replies by **10.8.2023**, after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **25.8.2023**.

3. The matter shall be listed for hearing on **15.9.2023**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

